

हीरा मिल्स कम्पनी (प्राइवेट) लिमिटेड,  
उज्जैन के नाम कर्मचारी भविष्य  
निधि की बकाया धन राशि

2411. श्री जगन्नाथराव जोशी :  
श्री हुकम चन्द कछवाय :

क्या धन और पुनर्वास मंत्री यह बताने की  
कृपा करेंगे कि :

(क) हीरा मिल्स कम्पनी (प्राइवेट)  
लिमिटेड, उज्जैन ने कर्मचारी भविष्य निधि  
की कुल कितनी धन राशि अभी तक नहीं दी  
है; और

(ख) उक्त कम्पनी से उक्त धनराशि की  
बमुझी के लिए सरकार का क्या कार्यवाही  
करने का विचार है ?

धन और पुनर्वास मंत्री (श्री आर. के.  
साहिबकर) : (क) और (ख). कर्मचारी  
भविष्य निधि की व्यवस्था का सम्बन्ध केन्द्रीय  
न्यासी बोर्ड से है, जो कर्मचारी भविष्य निधि  
और परिवार पेंशन निधि अधिनियम, 1952  
के अधीन स्थापित किया गया है और केन्द्रीय  
सरकार से इसका सीधा सम्बन्ध नहीं है।  
भविष्य निधि प्राधिकारियों ने इस प्रकार  
सूचित किया है :—

31-3-1971 को, मैसर्स हीरा मिल्स  
कम्पनी प्राइवेट लिमिटेड, उज्जैन ने नियोजकों  
और धर्मिकों के हिस्से के भविष्य निधि अंशदानों  
की लगभग 34.02 लाख रुपये की राशि नहीं  
दी थी। समस्त धन राशि के लिए राजस्व  
बमुझी प्रमाण-पत्र जारी किए गए हैं। कर्मचारी  
भविष्य निधि और परिवार पेंशन निधि अधि-  
नियम के अधीन पुराने प्रबन्धकों और प्राधिकृत  
नियंत्रक के विरुद्ध अभियोजन चलाने के लिए  
प्रस्ताव राज्य सरकार को भेज दिए गए हैं।

पुराने प्रबन्धकों के विरुद्ध भारतीय दण्ड संहिता  
की धारा 406/409 के अधीन न्यायालय में  
शिकायतें दायर की गई हैं। प्राधिकृत नियंत्रक  
के विरुद्ध भारतीय दण्ड संहिता की धारा  
406/409 के अधीन कार्यवाही शुरू करने से  
पहले उन्हें एक कारण बताओ नोटिस जारी  
किया गया है।

#### Effect of Green Revolution on Agriculture

2412. SHRI B. S. BHAURA : Will the  
Minister of AGRICULTURE be pleased  
to state :

(a) to what extent the "Green Revolu-  
tion" has helped in increasing food pro-  
duction in the country ;

(b) the socio-economic impact of the  
green revolution in the countryside ;

(c) which classes of peasants have been  
benefited by the green revolution ; and

(d) how it has affected the agricultural  
labour ?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE) : (a) The term  
"Green Revolution" is generally being  
used for the success of the New Strategy of  
Agricultural Development since 1966-67.  
The progress of foodgrains production, in  
which new technology has considerably  
helped, is indicated below :

#### Foodgrains Production in India

	(Million tonnes)
1964-65	89.4
1965-66	72.3
1966-67	74.2
1967-68	95.1
1968-69	94.0
1969-70	99.5
1970-71 (anticipated)	105—106

(b) to (d). In those parts of the country where the new strategy programmes have been successfully adopted, there is an impact on the incomes of the agriculturists. Employment opportunities are also being increased as a result of introduction of more intensive cultivation and multiple cropping. Generally, the new technology is neutral to size of holding and it is noticed that even small farmers are not less progressive than the larger ones in their willingness to adopt new agricultural practices. However, in several areas, these farmers are handicapped by such factors as fragmentation of holdings, inadequate and untimely supply of inputs and water, lack of credit facilities and unsatisfactory arrangements for marketing and storage. In such areas, these farmers have not benefited in proportion to their number and their needs.

To take the benefits of new technology to under-privileged sections, special programmes for small farmers, marginal farmers and agricultural labour have been introduced under the Fourth Five Year Plan. Special programmes have also been taken up for dry and drought prone areas.

**Increase in Price after Decontrol of Sugar**

2413. SHRI S. M. BANERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the price of sugar has gone up after decontrol ;

(b) if so, to what extent ; and

(c) the steps taken to bring down the prices ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

**Payment of Provident Fund to Families of Deceased Workers in Iron Mines of Gua Area**

2414. SHRI RATTANLAL BRAHMAN : Will the Minister of LABOUR AND

REHABILITATION be pleased to state :

(a) the total number of cases in which Provident Fund money was not paid to the families of the deceased workers in the years 1967—1971 in the iron ore mines of Gua area, Bihar; and

(b) whether Government will take immediate steps to expedite the same ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) The administration of the Employees' Provident Fund is the concern of the Central Board of Trustees set up under the Employees' Provident Funds and Family Pension Fund Act, 1952 and not the direct concern of the Central Government. The Provident Fund authorities have intimated as under :—

In the Gua area of Bihar, only two establishments, namely; M/s Indian Iron and Steel Co. and M/s. Ghatkuri Iron Ore and Manganese Mines have been covered the Employees Provident Funds and Family Pension Fund Act, 1952. Out of these, M/s. Indian Iron and Steel Co. has been granted exemption from the operation of the Employees' Provident Fund Scheme. The work relating to maintenance of accounts and final payment of claims is done by the Board of Trustees of the establishment itself. The accounts of the members of M/s. Ghatkuri Iron Ore and Manganese Mines are, however, maintained by the Provident Fund authorities. During 1967—1971 only one application for payment of Provident Fund accumulations to the family of a deceased member was received on the 16th September, 1970 and the claim was settled on the 30th November, 1970.

(b) Does not arise.

**Difficulties of Farmers of U. P. Due to Defects in Tractors Supplied by G. D. R.**

2415. SHRI RAJDEO SINGH : Will the Minister of AGRICULTURE be pleased to state :